

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1493
ANSWERED ON 09/12/2024**

HOUSING FOR ALL BY 2022

**NO. 1493. SHRI JAVED ALI KHAN:
 SHRI RAMJI LAL SUMAN:**

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government had announced 'Housing for all by 2022' Mission in 2015 with an aim to provide houses to all urban population in the country;
- (b) if so, the details thereof along with the number of urban houses provided to homeless people in various cities, since inception till date, State-wise and year-wise; and
- (c) the number of homeless urban people as on 30th November, 2024, State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries including homeless across the country. The scheme is implemented through four verticals i.e. Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is a demand-driven scheme and there are no fixed targets under the scheme. States/UTs had assessed the housing demand and select beneficiaries including homeless in their respective jurisdictions based on eligibility criteria defined in the PMAY-U scheme guidelines. As on 02.12.2024, 118.64 lakh houses have been sanctioned under PMAY-U, out of which 114.23 lakh have been grounded for construction; of which 88.32 lakh have been completed and delivered to beneficiaries and remaining are at various stages of construction. State-wise and year-wise

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details of houses sanctioned, grounded and completed/delivered since inception under PMAY-U is at Annexure. The scheme has been extended till 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Census of India conducts enumeration of population in the country on decadal basis including homeless people. As per Census of India 2011, a total of 17,73,040 people were homeless in India including 9,38,348 people in urban areas.

Further, based on the learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for assisting to one crore households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) including the State of Maharashtra to implement PMAY-U 2.0 as per scheme guidelines launched on 17.09.2024 and available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Annexure referred in reply to Raja Sabha Unstarred Question No. 1493 due for 09-12-2024

State-wise and year details of houses sanctioned since inception under PMAY-U

Sr. No.	State/ UT	Houses (Nos)											
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-	Total	
1	Andhra Pradesh	1,37,613	239	2,40,030	1,25,584	4,63,231	4,48,327	3,95,523	2,29,320	97,161	-	21,37,028	
2	Bihar	28,756	36,083	49,049	89,884	43,992	38,008	10,992	2,206	15,507	-	3,14,477	
3	Chhattisgarh	3,342	14,782	61,245	60,150	30,604	30,393	52,393	45,036	4,718	-	3,02,663	
4	Goa	5	10	100	392	424	1,576	309	330	-	-	3,146	
5	Gujarat	78,826	30,584	87,969	1,82,463	1,43,500	1,47,401	1,76,998	1,44,098	13,365	-	10,05,204	
6	Haryana	2,173	988	54,427	23,121	8,871	13,043	7,269	5,142	-	-	1,15,034	
7	Himachal Pradesh	636	1,532	2,642	259	1,345	2,288	2,498	1,152	406	-	12,758	
8	Jharkhand	10,044	41,879	55,483	13,918	29,101	14,259	57,847	6,625	-	-	2,29,156	
9	Karnataka	37,663	71,946	1,74,965	1,50,838	63,926	45,905	59,199	16,349	17,330	-	6,38,121	
10	Kerala	1,595	18,274	40,386	29,891	8,966	16,134	28,237	15,648	8,191	-	1,67,322	
11	Madhya Pradesh	34,558	98,828	1,87,095	2,17,698	96,843	64,027	1,83,177	68,191	10,730	-	9,61,147	
12	Maharashtra	540	61,444	61,154	4,54,692	1,68,952	2,00,648	2,63,159	1,22,210	32,179	-	13,64,923	
13	Odisha	7,204	13,051	30,672	47,886	11,674	18,696	54,103	1,319	18,769	-	2,03,380	
14	Punjab	44	33,947	1,574	10,149	36,725	13,123	9,691	26,982	-	-	1,32,235	
15	Rajasthan	25,041	3,177	24,539	28,225	27,847	36,074	34,012	93,943	47,019	-	3,19,877	
16	Tamil Nadu	32,488	94,745	1,13,425	1,30,822	1,04,072	84,793	75,552	32,519	11,931	-	6,80,347	
17	Telangana	37,624	242	1,03,515	15,588	16,895	49,234	17,225	7,704	2,010	-	2,50,084	
18	Uttar Pradesh	5,940	8,164	2,48,406	5,69,324	3,08,720	2,26,521	1,26,242	1,26,137	1,57,369	-	17,76,823	
19	Uttarakhand	4,831	1,563	8,288	7,657	7,345	6,356	13,144	12,123	3,084	-	64,391	
20	West Bengal	66,760	54,447	57,787	1,28,893	65,443	1,19,244	1,64,115	12,264	-	-	6,68,953	
Sub- total (States) :-		5,15,683	5,85,925	16,02,751	22,87,434	16,38,476	15,76,050	17,31,685	9,69,298	4,39,769	-	113,47,069	
21	North East States	Arunachal	1,536	31	3,491	149	754	26	2,504	8	-	8,499	
22		Assam	15	7,764	39,936	2,675	48,394	18,229	34,295	10,211	15,124	-	1,76,643
23		Manipur	1	8,424	15,563	14,510	5	11,493	6,020	21	-	-	56,037
24		Meghalaya	34	32	717	1,450	2,460	55	6	4	-	-	4,758
25		Mizoram	10,084	8	18,107	297	427	9,552	860	270	-	-	39,605
26		Nagaland	1,057	9,594	3	11,240	6,099	3,863	3	1	-	-	31,860
27		Sikkim	1	-	129	8	18	97	37	26	-	-	316
28		Tripura	3,033	34,280	18,526	5,637	1,413	9,211	7,887	6,362	6,505	-	92,854
Sub- total (N.E. States) :-		15,761	60,133	96,472	35,966	59,570	52,526	51,612	16,903	21,629	-	4,10,572	
29	Union Territories	A&N Island	-	-	23	3	-	348	1	1	-	376	
30		Chandigarh	1	4	57	154	363	406	141	128	-	1,256	
31		DNH & DD	26	686	2,004	1,459	1,414	1,884	1,132	1,342	-	9,947	
32		Delhi	118	166	2,446	10,179	6,320	6,271	1,807	2,669	-	29,976	
33		J&K	104	3,008	4,257	12,923	8,834	1,215	11,530	266	4,903	-	47,040
34		Ladakh	369	219	345	93	233	45	-	3	-	-	1,307
35		Lakshadweep	-	-	-	-	-	-	-	-	-	-	-
36		Puducherry	4	2,760	2,947	2,434	1,594	2,249	1,740	457	1,810	-	15,995
Sub- total (UT) :-		622	6,843	12,079	27,245	18,758	12,418	16,351	4,866	6,713	-	1,05,897	
Grand Total :-		5,32,066	6,52,901	17,11,302	23,50,645	17,16,804	16,40,994	17,99,648	9,91,067	4,68,111	-	118.64	